
NATIONAL STOCK EXCHANGE OF INDIA LIMITED

DEPARTMENT : COMPLIANCE	
Download Ref No : NSE/COMP/38240	Date : July 05, 2018
Circular Ref. No : 40/2018	

To All Members

Sub: Updation of PAN details of KMP(s) and Directors

This is in continuation to our circular reference nos. NSE/COMP/34071 dated January 27, 2017 and NSE/COMP/37003 dated February 20, 2018 whereby all members were required to identify their KMP(s) (Key Management Personnel) and update their PAN details alongwith the PAN details of their Directors on the Exchange system.

All members are required to note that they have to upload PAN copy against each and every Director under Directors Details module on ENIT NEW COMPLIANCE alongwith updation of KMP(s) details.

Members are also required to note that any change in the aforesaid information/details has to be updated within 7 days of such change. Failure to adhere will be treated as non-compliance.

Members are required to ensure due compliance with the aforementioned requirement latest by July 31, 2018 to avoid penal actions.

In case of any clarifications/suggestions, members are requested to contact the Membership Compliance department at toll free no. 1800 22 00 51 or at email id: compliance_mem@nse.co.in

For and on behalf of
National Stock Exchange of India Limited

Nipa Simaria
Associate Vice President

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